

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT)(INSOLVENCY) No.695 of 2020**

**In the matter of:**

Sumilon Polyester Pvt Ltd

(Formerly Sumilon Polyester Ltd)

Appellant

Vs

Parikh Packaging Pvt Ltd

Respondent

Mr. Malak Bhatt, Advocate for the Appellant.

Ms Aastha Mehta, Ms Vishakha, Advocates for Respondent.

**ORDER**

**18.11.2020-** In this matter the pleadings are completed. Parties may file written submissions not more than three pages with relevant citations within a week. List the appeal for hearing on **15<sup>th</sup> December, 2020.**

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

Bm/kam